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Wednesday, August 2, 2023
Sravana 11, 1945 (Saka)

LOK SABHA DEBATES
(English Version)

Twelfth Session
(Seventeenth Lok Sabha)



(Vol. XXV contains Nos.1 to 10)

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NEW DELHI

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THE SPEAKER

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LOK SABHA DEBATES

LOK SABHA

Wednesday, August 2, 2023/ Sravana 11, 1945 (Saka)

The Lok Sabha met at Eleven of the Clock.

[Shri P.V. Midhun Reddy *in the Chair*]

ORAL ANSWERS TO QUESTIONS

[English]

HON. CHAIRPERSON: Question No. 181, Shri Guman Singh Damor Ji.

... *(Interruptions)*

11.00½ hrs

At this stage, Shri B. Manickam Tagore, Shri A. Raja and some other hon. Members came and stood on the floor near the Table.

... *(Interruptions)*

(Q. 181)

[Translation]

SHRI GUMAN SINGH DAMOR: Hon. Chairperson Sir, through you, I would like to express my gratitude to the Hon. Textiles Minister and all the officials of the Ministry of Textiles for their excellent response... *(Interruptions)*

HON. CHAIRPERSON: Hon. Members, please take your seats and let the House run.

... *(Interruptions)*

SHRI GUMAN SINGH DAMOR : I would like to know from the Hon. Minister if a PM-Mitra Park will be established in the district headquarters of Ratlam in my Lok Sabha Constituency, where approximately 4 thousand acres of government land is available... *(Interruptions)*

SHRIMATI DARSHANA VIKRAM JARDOSH: Hon. Chairperson Sir, our senior member has asked a very good question. When the idea of PM Mitra Park was conceived and its proposal was sent across the country, we received proposals from 12 states across the country... *(Interruptions)* The proposal of seven of these states was accepted. Through the Gati-Shakti model, the State Government has 51 percent contribution in this proposal which is a workplace for the entire eco-system... *(Interruptions)* They had sent proposals for places like Dhar, Ratlam, and four other locations, but Dhar was chosen and under the leadership of Prime Minister Shri Narendra Modi and along with Shri Shivraj

Singh Chauhan, they also signed its MOU there.... *(Interruptions)* In this one-acre area, multiple individuals will work together to develop handicrafts, handlooms, and cotton-based industries. This park has been conceptualized, keeping the global scenario in mind.... *(Interruptions)* This mega project is worth Rs 4,445 crore. Twelve states have submitted their Proposals out of which we have accepted proposals from seven states.... *(Interruptions)*

SHRI GUMAN SINGH DAMOR: Hon. Chairperson Sir, in tribal areas, cloth is made by hand and their designs are made with vegetable colours.... *(Interruptions)* I would like to know through you, from Hon. Minister whether there is any plan to encourage this sector? ...*(Interruptions)*

SHRIMATI DARSHANA VIKRAM JARDOSH: Hon. Chairperson Sir, Hon. Member has asked a good question. Whether it is a tribal area or any other area in the country, like 'Ek Bharat, Shreshtha Bharat', the handloom and handicraft sectors, which come under the Ministry of Textiles, are the second largest employment-generating sectors after agriculture. When the G-20 summit is going on in the country, visitors are coming here where the Hon. Member is talking about vegetable dyes, when we have clothes made from natural colours, which are in high demand.... *(Interruptions)* As the Hon. Member has said about Ratlam, we have opened a centre for dyeing classes for the tribes in the adjacent district - Nimar, there is a cluster of handlooms and handicrafts there.... *(Interruptions)* Through that, their training has also been done there.... *(Interruptions)* For this, there are identity cards which are given to the artisans, which are linked to their Aadhar card.... *(Interruptions)* After that, support is provided to them for market linkage, raw material supply and variety of raw materials for making new garments.... *(Interruptions)* Large working sheds, charkhas running on solar systems, etc. are also made available and related training is also given.... *(Interruptions)* There are master trainers for this purpose. We have provided a facility for this purpose also. If a Padma Shri winner wants to teach its art to someone else, the learner will receive 300 rupees per day for 45

days, they will also be given a certificate.... *(Interruptions)* The trainer will get 1,000 rupees. ... *(Interruptions)* Through the Samarth scheme, all the clusters of handloom and handicrafts in tribal areas have been connected. ... *(Interruptions)*
[English]

DR. BEESETTI VENKATA SATYAVATHI: Hon. Chairperson Sir, in today's reply, the hon. Minister has said that India imports raw material used for manufacturing of silk yarn, woolen yarn, cotton yarn, etc. from the countries such as Bangladesh, China, Vietnam, Italy, etc. ... *(Interruptions)*

So, through you, my question to the hon. Minister of Textiles is this. Has the Government considered supporting the domestic textile sector and handloom sector to make them self-sufficient? If so, what are the steps taken in this regard? Also, when can the import of raw material for the textile industry be phased out completely? Thank you. ... *(Interruptions)*

[Translation]

SHRIMATI DARSHANA VIKRAM JARDOSH: Hon. Chairman Sir, Hon. Member has asked in the supplementary question, we allow many types of imports in this.... *(Interruptions)* This contains yarn, it also contains silk yarn, fabric is also there, approval is also given for apparel.... *(Interruptions)* The Prime Minister has launched various schemes like PLI schemes to promote home furnishing items and technical textiles. ... *(Interruptions)* Earlier, our yarn was solely dependent on cotton. ... *(Interruptions)* Now there are many things, such as home furnishing items and technical textiles in which many types of yarns are used through mixing. ... *(Interruptions)*

Most of the things that we have imported, we add value to them and send them to be exported further and to be supported globally. ... *(Interruptions)* Hon. Member has also asked a question about Silk. ... *(Interruptions)* Work is being done in this direction through 'Silk Samagra-2' scheme. ... *(Interruptions)* Earlier it used to be that in the areas of Jammu-Kashmir and North East, where there are people, there was only one crop of silk. ... *(Interruptions)* In Karnataka, there

were more than one crop. ... *(Interruptions)* We have signed MOU through 'Silk Samagra – 2' scheme. ... *(Interruptions)* After Japan, we can be the second largest exporter of silk fabric. ... *(Interruptions)* We have linked silks like Kopunmanjai, Mulberry, Eri, Munga to the sericulture department. ... *(Interruptions)* They should be planted, seeds should be provided to them, fabric should be made from it and that fabric should go all the way to export. ... *(Interruptions)* In this way we are working in the entire value chain. ... *(Interruptions)* The Government is fully committed to working with the entire ecosystem in the coming years, we have resolved that in the *amritkaal* of Independence we will work with the whole ecosystem. ... *(Interruptions)* Textiles include jute, silk, cotton, man-made fiber, and technical textiles. ... *(Interruptions)* Therefore, whatever is necessary to promote everyone, we have taken steps to move towards Atmanirbhar Bharat. ... *(Interruptions)* In the question asked by the Hon. Member, 64 proposals were received from all over India through PLI scheme. ... *(Interruptions)* PLI scheme of 10,688 crore rupees, in which big players can come and invest here. ... *(Interruptions)* Their investment should be done in 'PM Mitra Park', quality production should be done, and that work has already been started. ... *(Interruptions)*

[English]

HON. CHAIRPERSON: Question No. 182 – Shri Tirath Singh Rawat.

... *(Interruptions)*

HON. CHAIRPERSON: Hon. Members, please take your seats and let the Question Hour happen.

... *(Interruptions)*

HON. CHAIRPERSON: We will give you a chance to talk. Please take your seats.

... *(Interruptions)*

(Q. 182)

[Translation]

SHRI TIRATH SINGH RAWAT: Hon. Chairperson Sir, as an advanced security measure, the Railways is implementing a video surveillance system at hundreds of railway stations in a phased manner. ... *(Interruptions)* But this work has not progressed yet, it remains as it is. ... *(Interruptions)* I would definitely say that arrangements have been improved significantly at railway stations. ... *(Interruptions)* Railway stations have been equipped better than earlier. ... *(Interruptions)* I can say that in many places, including Uttarakhand, climbing inside mountains and passing through 17 tunnels under the new railway system is being seen for the first time in independent India. ... *(Interruptions)* On the other hand, I would like to say that what the Hon. Minister said that no train passing through the state is fully equipped with CCTV cameras. ... *(Interruptions)* However, work is in progress. ... *(Interruptions)* I would like to ask the Hon. Minister when the system will be ready with Artificial Intelligence (AI) enabled video analytics software and facial recognition software to detect anti-social elements/criminals? ... *(Interruptions)*

SHRI ASHWINI VAISHNAW: Sir, Hon. Member has raised a very important issue. ... *(Interruptions)* The issue has been raised how can we provide safety and security arrangements to the passengers through CCTV. ... *(Interruptions)* Hon. Member of Parliament has raised the point that how can we use Artificial Intelligence?... *(Interruptions)* The Railways have made a lot of efforts for this work; they have taken a lot of initiatives. ... *(Interruptions)* I would like to present those initiatives before the august House through you. ... *(Interruptions)* CCTV camera has become a very intelligent unit in today's time. ... *(Interruptions)* Through the use of many technologies, such as face recognition, AI, a proper surveillance system can be created which can provide information in advance. ... *(Interruptions)* Based on that information, any problem that arises, whether it is a security-related issue, immediate action can be taken on it. ... *(Interruptions)* So

far, a good CCTV system has been installed at about 866 stations... *(Interruptions)* Sir, it has yielded good results... *(Interruptions)* There are many such examples in the past... *(Interruptions)* Like those children who were being trafficked from somewhere, they were rescued... *(Interruptions)* Women's dignity was protected in many places... *(Interruptions)* In many places, some elderly people who were in trouble got the facility... *(Interruptions)* There have been many cases where some people were trying to harass passengers, they were also stopped... *(Interruptions)* In a way, a lot of the problems have been solved... *(Interruptions)* Regarding the specific question that the Hon. Member has asked about IP-based CCTV cameras, I would like to specifically state that in an IP-based video camera, the cyber security element is very important... *(Interruptions)* Very strict specifications have been made keeping in mind the cyber security element... *(Interruptions)* Cyber security is a very important subject in this... *(Interruptions)* That is why such specifications have been made so that there is no threat of any kind... *(Interruptions)* No foreigner, no country can compromise on this... *(Interruptions)* With all these feelings, keeping all these things in mind, specifications have been made and CCTV is being further expanded... *(Interruptions)*

DR. SANJAY JAISWAL: Sir, thank you very much.

The Hon. Minister has replied to this question very well... *(Interruptions)* My question to the Hon. Minister is that, Yasin Bhatkal brothers were apprehended in Raxaul, who were coming from Nepal... *(Interruptions)* Similarly, two individuals from China have been recently apprehended while crossing the India-Nepal border without visas... *(Interruptions)* whether the Ministry of Railways proposes to install CCTV cameras at the railway stations in the India-Nepal border areas, namely Raxaul, Bhelai, Adapur, and Chaudaano, which are located within a distance of less than a kilometre from the Nepal border, considering the sensitivity of the area?... *(Interruptions)*

SHRI ASHWINI VAISHNAW: Hon. Chairperson Sir, Hon. Member has raised a very important issue related to the bordering stations of India and Nepal. Special facilities have been provided at all the railway stations connected to bordering areas. ... *(Interruptions)* Whether it's the border between India and Bangladesh or the border between India and Nepal, special facilities have been provided in every region. RPF has been specially deployed there. ... *(Interruptions)* CCTV cameras have been installed at various places. We have provided special facilities in all border areas, especially in regions where there are more challenges by coordinating with the state police in many places and with the BSF in others.... *(Interruptions)* I will provide the Hon. Member with complete information about the four or five stations they have mentioned. *(Interruptions)* I would like to emphasize that the railways are fully committed to ensuring the safety of passengers at every station including the security of passengers lives and belongings, as well as preventing other crimes. ... *(Interruptions)*

[English]

HON. CHAIRPERSON: Hon. Members, please take your seats. It is difficult to run the House like this.

... *(Interruptions)*

HON. CHAIRPERSON: Everybody is watching. The whole country is watching. Please take your seats.

... *(Interruptions)*

***WRITTEN ANSWERS TO QUESTIONS**

Starred Question Nos. 183 to 200

Unstarred Question Nos. 2071 to 2300

*** For Questions, please refer to Master copy of English version, placed in Library.**

You can also visit <https://sansad.in/ls/questions/questions-and-answers> for more information.

[English]

HON. CHAIRPERSON: The House stands adjourned to meet again at 2 pm.

11.16 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Dr. (Prof.) Kirit Premjibhai Solanki *in the Chair*)

[Translation]

HON. CHAIRPERSON: Hon. Members, notices for adjournment motions on certain subjects have been received. The Hon. Speaker has not granted approval for any adjournment motion notices.

... *(Interruptions)*

14.01 hrs**PAPERS LAID ON THE TABLE**

HON. CHAIRPERSON: Now the papers will be laid on the table.

Item No. -2.

MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRASINGH :(Hon. Speaker Sir, I lay the following papers on the Table: -

- (1) A copy of the All India Services (Death-cum-Retirement Benefits) Amendment Rules, 2023 (Hindi and English versions) published in Notification No. G.S.R.487(E) in Gazette of India dated 6th July, 2023 under sub-section (2) of Section 3 of the All India Services Act, 1951.

[Placed in Library, See No. LT 9842/17/23]

- (2) A copy each of the following Notifications (Hindi and English versions) under clause (5) of Article 320 of the Constitution: -

- (i)The Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2023, published in

Notification No. G.S.R.502(E) in Gazette of India dated 13th July, 2023.

- (ii) The Union Public Service Commission (Exemption from Consultation) Second Amendment Regulations, 2023, published in Notification No. G.S.R.266(E) in Gazette of India dated 3rd April, 2023.

[Placed in Library, See No. LT 9843/17/23]

... (Interruptions)

MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Hon. Speaker Sir, I lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Fifteenth, Sixteenth and Seventeenth Lok Sabha:-

Fifteenth Lok Sabha

- | | | |
|----|------------------|-----------------------|
| 1. | Statement No. 34 | Seventh Session, 2011 |
|----|------------------|-----------------------|

[Placed in Library, See No. LT 9844/17/23]

Sixteenth Lok Sabha

- | | | |
|----|------------------|-------------------------|
| 2. | Statement No. 31 | Second Session, 2014 |
| 3. | Statement No. 31 | Fourth Session, 2015 |
| 4. | Statement No. 27 | Fifth Session, 2015 |
| 5. | Statement No. 27 | Ninth Session, 2016 |
| 6. | Statement No. 24 | Eleventh Session, 2017 |
| 7. | Statement No. 20 | Fifteenth Session, 2018 |

8 Statement No. 16 Seventeenth Session, 2019
[Placed in Library, See No. LT 9845/17/23]

Seventeenth Lok Sabha

9. Statement No. 19 First Session, 2019
10. Statement No. 15 Second Session, 2019
[Placed in Library, See No. LT 9846/17/23]
11. Statement No. 14 Third Session, 2020
12. Statement No. 14 Fourth Session, 2020
[Placed in Library, See No. LT 9847/17/23]
13. Statement No. 14 Fifth Session, 2021
14. Statement No. 13 Sixth Session, 2021
15. Statement No. 7 Seventh Session, 2021
[Placed in Library, See No. LT 9848/17/23]
16. Statement No. 7 Eighth Session, 2022
17. Statement No. 4 Ninth Session, 2022
18. Statement No. 2 Tenth Session, 2022
19. Statement No. 2 Eleventh Session, 2023
[Placed in Library, See No. LT 9849/17/23]

... (Interruptions)

14.02 hrs

[English]

At this stage, Shri Kodikunnil Suresh, Shri Hibi Eden and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

HON. CHAIRPERSON: I urge you all to take your respective seats and you too take your seat.

... (*Interruptions*)

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD, AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY): Hon. Speaker Sir, I lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 52 of the Legal Metrology Act, 2009:

-

- (1) The Legal Metrology (Packaged Commodities) Amendment (Amendment) Rules, 2023 published in Notification No. G.S.R.214(E) in Gazette of India dated 24th March, 2023.

[Placed in Library, See No. LT 9850/17/23]

- (2) The Legal Metrology (Packaged Commodities) (Amendment) Rules, 2023 published in Notification No. G.S.R.412(E) in Gazette of India dated 5th June, 2023.

[Placed in Library, See No. LT 9851/17/23]

- (3) The Legal Metrology (Packaged Commodities) (Amendment) Rules, 2023 published in Notification No. G.S.R.456(E) in Gazette of India dated 23th June, 2023.

[Placed in Library, See No. LT 9852/17/23]

- (4) The Legal Metrology (Packaged Commodities) (Amendment) Rules, 2023 published in Notification No. G.S.R.463(E) in Gazette of India dated 28th June, 2023.

[Placed in Library, See No. LT 9853/17/23]

... (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS; THE MINISTER OF STATE IN THE MINISTRY OF COAL AND THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI DANVE RAOSAHEB DADARAO): Hon. Speaker, Sir, I lay the following papers on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 30 of the Railway Claims Tribunal Act, 1987:-

- (i) Railway Claims Tribunal (Procedure) Amendment Rules, 2023 published in Notification No. G.S.R.455(E) in Gazette of India dated 22nd June, 2023.
- (ii) S.O.2868(E) published in Gazette of India dated 1st July, 2023 notifying to allow the Railway Claims Tribunal to perform Aadhaar Authentication, on voluntary basis, for verification, including 'Yes' or 'No' authentication or e-Know Your Customer, of Litigants or Applicants or Claimants or Representatives or Victims on the e-Railway Claims Tribunal System and other integrated applications or solutions of Railway Claims Tribunal for the purposes mentioned therein.

[Placed in Library, See No. LT 9854/17/23]

(2) A copy each of the following Notifications (Hindi and English versions) under Section 199 of the Railways Act, 1989:-

- (i) The Dedicated Freight Corridor Railway General (Amendment) Rules, 2023 published in Notification No. G.S.R.264(E) in Gazette of India dated 3rd April, 2023.

- (ii) The Indian Railways (Open Lines) General (Amendment) Rules, 2023 published in Notification No. G.S.R.526(E) in Gazette of India dated 21st July, 2023.
- (iii) The Indian Railways (Open Lines) General (Second Amendment) Rules, 2023 published in Notification No. G.S.R.535(E) in Gazette of India dated 25th July, 2023.

[Placed in Library, See No. LT 9855/17/23]

- (3) A copy of the Notification No. S.O.2184(E) (Hindi and English versions) published in Gazette of India dated 16th May, 2023 notifying exemption in the Railways Act, 1989 – Dispensation of Commissioner of Railway Safety sanction in certain items under sub-section (2) of Section 196 of the Railways Act, 1989.

[Placed in Library, See No. LT 9856/17/23]

... (*Interruptions*)

HON. CHAIRPERSON: Hon. Members, all of you, take your seats, do not come to the well. Let the House transect its business. They will also go their seats and you too, please take your seats. Please go to your respective seats.

... (*Interruptions*)

HON. CHAIRPERSON: This is not the way. The whole country is watching us. I urge you to take your seats.

... (*Interruptions*)

HON. CHAIRPERSON: The House stands adjourned till 11:00 am, Thursday, August 3, 2023.

... (*Interruptions*)

14.04 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, August 3, 2023/Sravana 12, 1945 (Saka).

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<https://sansad.in/ls>

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